

[श्री मोहम्मद शफी कुरेशी]

जहाँ तक आपने चाइनीज एग्जेशन के जमाने की बातें कही मैं आपसे यही अर्ज करूंगा कि जिन मिलों की आप दलालत करते थे उनमें से कुछ मिलें उसमें इनवाल्ड हैं और वह केस सी० बी० आई० के पास हैं। वह जब रिपोर्ट आयेगी, तो आप को दिखा दी जायेगी और आप को मालूम हो जायेगा कि आप गलत आदमियों की बकालत कर रहे थे।

श्री राजनारायण : मैं आपसे श्रीमन् रिक्वेस्ट कर रहा हूँ कि इसपर बहम के लिये आप एक दिन अलाट कीजिये।

MR CHAIRMAN: That I shall consider.

श्री राजनारायण : आप हर चीज के लिये यही कह देते हैं, I shall consider.

MR CHAIRMAN That I shall consider.

#### PAPERS LAID ON THE TABLE

ANNUAL REPORT (1965-66) AND ACCOUNTS OF THE MINING AND ALLIED MACHINERY CORPORATION LTD DURGAPUR AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI CHOWDHARY RAM SEWAK) Sir, on behalf of Shri Fakhruddin Ali Ahmed, I beg to lay on the Table (a) each copy of the following papers, under sub-section (1) of section 619-A of the Companies Act, 1956 —

(i) Annual Report and Accounts of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1965-66, together with the Auditors' Report on the Accounts

(ii) Review by Government on the working of the Company  
[Placed in Library See No LT-1833/67 for (i) and (ii)]

MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS NOTIFICATIONS

SHRI CHOWDHARY RAM SEWAK. Sir, I also beg to lay on the

Table a copy each of the following Notifications of the Ministry of Industrial Development and Company Affairs (Department of Industrial Development).—

(i) Notification S.O. No 2943, dated the 26th August, 1967, publishing an amendment to Government Notification S.O. No. 1119, dated the 30th March, 1967.

(ii) Notification S.O. No. 2944, dated the 26th August, 1967, publishing an amendment to Government Notification S.O. No. 2372, dated the 11th July, 1967

[Placed in Library See No LT-1832/67 for (i) and (ii).]

ANNUAL REPORT (1966-67) AND ACCOUNTS OF THE EXPORT INSPECTION COUNCIL, CALCUTTA, AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD SHAFI QURESHI): Sir, I beg to lay on the Table a copy of the Annual Report and Accounts of the Export Inspection Council, Calcutta, for the year ended the 31st March, 1967, together with the Audit Report on the Accounts [Placed in Library, See No LT-1835/67]

MINISTRY OF COMMERCE NOTIFICATION

SHRI MOHD SHAFI QURESHI: Sir, I also beg to lay on the Table a copy of the Ministry of Commerce Notification S O No 3965, dated the 6th November, 1967, publishing the Export (Quality Control and Inspection) Amendment Rules, 1967, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 [Placed in Library See No LI-1834/67]

GOVERNMENT RESOLUTION RE-REPORT OF N C D C. COMMITTEE

SHRI CHOWDHARY RAM SEWAK Sir, I beg to lay on the Table a copy of Government Resolution No C2-8(7)/67, dated the 7th October, 1967, extending the period for submission of the Report of the National Coal Development Corporation Committee [Placed in Library. See No LI-1709/67]